

**ORISSA HIGH COURT****FILING REPORT AS ON :31/05/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	BLAPL/0004070/2021	DHIREN SWAIN VS STATE OF ODISHA	GOUTAM DAS VS	BAIDYANATHPUR /63 /2018 () //
2	BLAPL/0004071/2021	DHIREN SWAIN VS STATE OF ODISHA	GAUTAM DAS VS	BAIDYANATHPUR /64 /2018 () //
3	BLAPL/0004072/2021	WASHIM KHAN@WASIM KHAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CANTONMENT ROAD /89 /2020 () //
4	BLAPL/0004073/2021	KATHI@SUSANTA BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL SADAR PS /170 /2021 () //
5	BLAPL/0004074/2021	GANGA PRASAD VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	KANIHA /131 /2021 () //
6	BLAPL/0004075/2021	HRUDANANDA MUNI VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	BAIDYANATHPUR /47 /2021 () //
7	BLAPL/0004076/2021	GANDHI PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	JAMDA PS /37 /2021 () //
8	BLAPL/0004077/2021	SANJAY KISHAN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	ORIENT /56 /2018 () //
9	BLAPL/0004078/2021	RAJENDRA KUMAR VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	JEYPORE SADAR /32 /2021 () //
10	BLAPL/0004079/2021	BHAGABAT BEHERA VS STATE OF ODISHA	MAHES DAS VS	NUAGAON /47 /2021 () //
11	BLAPL/0004080/2021	BAPUJI BHATTY VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KESINGA /50 /2021 () //

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12	BLAPL/0004081/2021	SAROJ KUMAR DASH VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BASUDEVPUR /155 /2017 () //
13	BLAPL/0004082/2021	TRINATH MAJHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	RAYAGADA TOWN /373 /2020 () //
14	BLAPL/0004083/2021	ANANTA DHALA@ BHIMA VS STATE OF ODISHA	BIJAY KUMAR RAGADA VS	BRAJARAJNAGAR /262 /2019 () //
15	BLAPL/0004084/2021	KANHA @ RAKESH SAHOO VS STATE OF ODISHA	SRIKANTA PANDA VS	NAYAPALLI P.S. /219 /2021 () //
16	BLAPL/0004085/2021	KRUSHNA MUKHI @ MUNA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BIKRAMPUR FCI /2 /2021 () //
17	BLAPL/0004086/2021	BAGUDU MANDINGI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NARAYANPATNA /34 /2012 () //
18	BLAPL/0004087/2021	KUNU BAGH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TENTULIKHUNTI /57 /2021 () //
19	BLAPL/0004088/2021	SUNA@SATYAJIT NAIK VS STATE OF ODISHA	ADITI HOTA VS	SAMAL /192 /2020 () //
20	BLAPL/0004089/2021	AJU@AJAY KUMAR JENA VS STATE OF ODISHA	ADITI HOTA VS	BIKRAMPUR FCI /71 /2021 () //
21	BLAPL/0004090/2021	PECHA @ BALARAM SAINYA VS STATE OF ODISHA	ADITI HOTA VS	BIKRAMPUR FCI /71 /2021 () //
22	BLAPL/0004091/2021	BABULA SAHU VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KHALLIKOTE /222 /2021 () //
23	BLAPL/0004092/2021	KUNJA BIHARI DAS	BHABANI SHANKAR DASPARIDA	MARSHAGHAI /187 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004093/2021	PRAMOD TANDIA	BHABANI SHANKAR DASPARIDA	BAUNISUNI /45 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0004094/2021	UTPAL NARAYAN PRAHARAJ UTPAL PRAHARAJ	BHABANI SHANKAR DASPARIDA	JALESWAR /185 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0004095/2021	BABULAL MEHER	BHABANI SHANKAR DASPARIDA	BAUNISUNI /30 /2013
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0004096/2021	SANTURAM @ SANTOSH PANDEY	BHABANI SHANKAR DASPARIDA	AMPANI /96 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004097/2021	SIBA NARAYAN NANDA	BHABANI SHANKAR DASPARIDA	MANGALA BAG /101 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0004098/2021	GANGADHAR PRADHAN	BHABANI SHANKAR DASPARIDA	BOUDH /72 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	CMP/0000304/2021	KD GOLD AND DIAMONDS PRIVATE LIMITEDS	SAMARENDRA KUMAR MOHANTY	//
		VS	VS	()
		M/S KHIMJI AND SONS		//
31	CONTC/0003118/2021	LAXMIDHAR BARIK	ADV.	//
		VS	VS	()
		SANGEETA MISHRA		//
32	CONTC/0003119/2021	DEBENDRA KUMAR BEHERA	ADV	//
		VS	VS	()
		SATYABRATA SAHU, IAS		//
33	CONTC/0003120/2021	BISHNUPRIYA MANDAL	ADV	//
		VS	VS	()
		SATYABRATA SAHOO, IAS		//
34	CONTC/0003121/2021	ABHINANDAN MOHURI	ADV	//
		VS	VS	()

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35	CONTC/0003122/2021	SATYABRATA SAHU, IAS SANTOSHINI SATPATHY VS	ADV VS	// // ()
36	CONTC/0003123/2021	DHARAM HANSDAH, OAS(SAG) KAILASH CHANDRA CHAKRABARTY VS	ADV. VS	// // ()
37	CONTC/0003124/2021	SATYABRATA SAHU, IAS BIJOYA KUMAR MALLICK VS	ADV VS	// // ()
38	CONTC/0003125/2021	PRADIPTA KUMAR MOHAPATRA, IAS SURENDRA KUMAR NAYAK @ SURA VS	ADV. VS	// // ()
39	CONTC/0003126/2021	DISTRICT EDUCATION OFFICER(DEO) ASHOK KUMAR BISWAL VS	SASWATI MOHAPATRA VS	// // ()
40	CONTC/0003127/2021	DR.NIRANJAN MISHRA RAMANATH DAS VS	ADV VS	// // ()
41	CONTC/0003128/2021	PRADEEPTA KUMAR MOHAPATRA, IAS BASUDEV PANDA VS	ADV. VS	// // ()
42	CONTC/0003129/2021	SASHWAT MISHRA, IAS SURESH CHANDRA JENA VS	ADV VS	// // ()
43	CRLLP/0000017/2021	CHIEF DISTRICT MEDICAL OFFICER, SUNDARGARH ASHOK KUMAR PATI VS	ASHOK KUMAR BEHERA VS	// // ()
44	CRLMC/0001038/2021	JAGANNATH BARIK GYANA @ GYANENDRA MALIK VS	S.S.RAY (2) VS	// // ()
45	CRLMC/0001039/2021	STATE OF ODISHA KABITA BEHERA VS	ANANTA NARAYAN PATTANAYAK VS	// // ()
		STATE OF ODISHA		//

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46	CRLMP/0000848/2021	ASHOK KUMAR SWAIN VS STATE OF ODISHA	SUBRAT PANDA VS	//0 0 //
47	CRLMP/0000849/2021	MANJULATA JENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 0 //
48	CRLMP/0000850/2021	SUKANTI BHOI VS STATE OF ODISHA	SRINIBASH SAAPATHY VS	//0 0 //
49	CRLMP/0000851/2021	BIKASH CHANDRA NAIK VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	//0 0 //
50	CRLMP/0000852/2021	NALINI PRAVA MISHRA VS STATE OF ODISHA	BISWARANJAN MOHAPATRA VS	//0 0 //
51	CRLMP/0000853/2021	PRAKASH KUMAR SAMAL VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	//0 0 //
52	CRLMP/0000854/2021	PRASANTA MOHAPATRA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	//0 0 //
53	CRLMP/0000855/2021	SANGHAMITRA NAYAK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	//0 0 //
54	CRLREV/0000209/2021	CHANDAN LOHAR VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	JODA /30 /2021 0 //
55	FAO/0000115/2021	MANAGER(T.P. CELL),M/S.NEW INDIA ASSURANCE CO. LTD. VS SANJAYA KUMAR SAHOO	ANUPAM CHANDRA SAMANTARAY VS	// 0 //
56	WA/0000445/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD VS NALINIKANTA JENA	SRILAZA NANDAN DAS VS	// 0 //
57	WA/0000446/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD	SRILAZA NANDAN DAS	//

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		VS	VS	0
58	WP(C)/0017070/2021	SANTOSH KUMAR SAHU SUSHREE SASMITA DAS	SAMEER KUMAR DAS	//
		VS	VS	0
59	WP(C)/0017071/2021	STATE OF ODISHA M/S. SHRI KRUPALU STEEL AND CASTINGS	FALGUNI RAJGURU MOHAPATRA	//
		VS	VS	0
60	WP(C)/0017072/2021	EXECUTIVE ENGINEER (ELECT.), TPNODL PRAFULLA KUMAR SAHU	NIRANJAN BISWAL	//
		VS	VS	0
61	WP(C)/0017073/2021	REGISTRAR, COOPERATIVE SOCIETIES SAMIR KUMAR ROUT	GOPAL SINHA	//
		VS	VS	0
62	WP(C)/0017074/2021	STATE OF ODISHA KAMALAKANTA PARHI	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
63	WP(C)/0017075/2021	STATE OF ODISHA BHASKAR MADHEI	NIRANJAN LENKA	//
		VS	VS	0
64	WP(C)/0017076/2021	STATE OF ODISHA TARA PRASAD DASH	ALOK KUMAR PANDA	//
		VS	VS	0
65	WP(C)/0017077/2021	AO AND CM, UNION BANK OF INDIA ABINASH PARIDA	MANAS CHAND	//
		VS	VS	0
66	WP(C)/0017078/2021	STATE OF ODISHA DEBESH AGARWAL	MANAS CHAND	//
		VS	VS	0
67	WP(C)/0017079/2021	STATE OF ODISHA SMITA PRAVA NAYAK	BRAJA MOHAN SARANGI	//
		VS	VS	0
68	WP(C)/0017080/2021	THE CM, SBI, SME BRANCH DILLIP KUMAR NAYAK	NIRANJAN LENKA	//
		VS	VS	0

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69	WP(C)/0017081/2021	STATE OF ODISHA BHATAL HEMBRAM VS LIC OF INDIA	NIRANJAN LENKA VS	// // 0 //
70	WP(C)/0017082/2021	SURYA NARAYAN PATRA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
71	WP(C)/0017083/2021	SANKARSAN BHUKTA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
72	WP(C)/0017084/2021	MALAYA KUMAR PANDA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
73	WP(C)/0017085/2021	CHITRA SEN SETHI VS UNION OF INDIA	ALOK KUMAR PANDA VS	// 0 //
74	WP(C)/0017086/2021	PRATAP KUMAR JENA VS OAT, BBSR	NIROJ KUMAR MAHAPATRA VS	// 0 //
75	WP(C)/0017087/2021	SABITA SAHU VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// 0 //
76	WP(C)/0017088/2021	NITYANANDA BISWAL VS IIC, GADISAGADA	BRAJA MOHAN SARANGI VS	// 0 //
77	WP(C)/0017089/2021	RAJ MOHAMMAD VS STATE OF ODISHA	NARENDRA KUMAR SAHOO VS	// 0 //
78	WP(C)/0017090/2021	TUKU BISOYI VS UNION OF INDIA	ALOK KUMAR PANDA VS	// 0 //
79	WP(C)/0017091/2021	MANJAYA DHARUA VS STATE OF ODISHA	BHOJARAJ SETHI VS	// 0 //

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80	WP(C)/0017092/2021	PURNA CHANDRA SAHOO VS R.T.O., BBSR 1	BRAJA MOHAN SARANGI VS	// 0 //
81	WP(C)/0017093/2021	BHAGABATI SINGH VS CHAIRMAN CUM COLLECTOR CUM DM, KHURDA	B.K.PARIDA VS	// 0 //
82	WP(C)/0017094/2021	CHAKRADHAR BISWAL VS R.T.O., JAGATSINGHPUR	BRAJA MOHAN SARANGI VS	// 0 //
83	WP(C)/0017095/2021	SABITRI PATRA VS OLA	SADASIVA PATRA 1 VS	// 0 //
84	WP(C)/0017096/2021	KAMAL LOCHAN PUJARI VS STATE OF ODISHA	M.PRATAP @ P.K.MOHAPATRA VS	// 0 //
85	WP(C)/0017097/2021	RABINDRA KUMAR PATRA VS OAT, PRINCIPAL BENCH	SIBA PRASAD PATI VS	// 0 //
86	ABLAPL/0006671/2021	DEBIPRASANNA BARIK VS STATE OF ODISHA	PRATIK DASH VS	NAIKANI-DIHI /127 /2021 0 //
87	ABLAPL/0006672/2021	MUFI @ SAHANAZ MALIK VS STATE OF ODISHA	DEBA KUMAR RATH VS	NAYAPALLI P.S. /260 /2021 0 //
88	ABLAPL/0006673/2021	RAJENDRA DHAMUDIA VS STATE OF ODISHA	GYANALOKA MOHANTY VS	BALASORE SADAR /46 /2021 0 //
89	ABLAPL/0006674/2021	PRASANTA SAHOO VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MAHANGA /108 /2021 0 //
90	ABLAPL/0006675/2021	MANOJ JHA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /215 /2021 0 //
91	ABLAPL/0006676/2021	ABHIMANYU LENKA	PRADIPTA BEURA	BASUDEVPUR /151 /2021



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		VS	VS	()
92	ABLAPL/0006677/2021	STATE OF ODISHA KUNAL @ CHITTA RANJAN NAYAK	DEBA KUMAR RATH	// NAYAPALLI P.S. /260 /2021
		VS	VS	()
93	ABLAPL/0006678/2021	STATE OF ODISHA BIBEKANANDA JENA	ASHOK KUMAR SAHOO	// RAJNAGAR /163 /2021
		VS	VS	()
94	ABLAPL/0006679/2021	STATE OF ODISHA RATI APANA	SOUBHAGYA KUMAR DASH	// PARLAKHEMUNDI /98 /2021
		VS	VS	()
95	ABLAPL/0006680/2021	STATE OF ODISHA SUKANTA ROUT	JAYADEBA BEHERA	// CHANDABALI /62 /2021
		VS	VS	()
96	ABLAPL/0006681/2021	STATE OF ODISHA TULUA @ CHITTARANJAN SAMAL	ASISH KUMAR RAY	// BALICHANDRAPUR /73 /2021
		VS	VS	()
97	ABLAPL/0006682/2021	STATE OF ODISHA BAMADEBA@BAMDEV SAMAL	ASISH KUMAR RAY	// BALICHANDRAPUR /73 /2021
		VS	VS	()
98	ABLAPL/0006683/2021	STATE OF ODISHA SHANTANU KUMAR MALLIK	AMITAV TRIPATHY	// / /0
		VS	VS	()
99	ABLAPL/0006684/2021	STATE OF ODISHA RUDRANARAYAN MUKHI @ GANESH MUKHIRUDRA NARAYAN PARIJA		// RAIBANIA /60 /2020
		VS	VS	()
100	ABLAPL/0006685/2021	STATE OF ODISHA SUBRAT KUMAR BISWAL	KSHIROD KUMAR ROUT	// RAJKANIKA /129 /2021
		VS	VS	()
101	ABLAPL/0006686/2021	STATE OF ODISHA PINTU DAS@PRAKASH KUMAR DAS	SIDHESWAR MOHANTY	// DHARMASALA /263 /2021
		VS	VS	()
102	ABLAPL/0006687/2021	STATE OF ODISHA MANOJ KUMAR SAMAL@RAJU SAMAL	SIDHESWAR MOHANTY	// DHARMASALA /263 /2021
		VS	VS	()

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103	ABLAPL/0006688/2021	STATE OF ODISHA UCHHAB CH. SAMAL VS	SIDHESWAR MOHANTY VS	// DHARMASALA /263 /2021 ()
104	ABLAPL/0006689/2021	STATE OF ODISHA KESHAB SAMAL VS	SIDHESWAR MOHANTY VS	// DHARMASALA /263 /2021 ()
105	ABLAPL/0006690/2021	STATE OF ODISHA SK. AKHTAR @ TIKI VS	UNMESH CHANDRA JENA VS	// PURUNABAZAR /144 /2021 ()
106	ABLAPL/0006691/2021	STATE OF ODISHA NARAYAN SAMAL@KUNIA VS	SIDHESWAR MOHANTY VS	// DHARMASALA /263 /2021 ()
107	ABLAPL/0006692/2021	STATE OF ODISHA REHMU @ SK. RAHIM @ SK. RAHIMUDDIN VS	BIBHUTI RANJAN MOHANTY VS	// SAHADEV KHUNTA /153 /2021 ()
108	ABLAPL/0006693/2021	STATE OF ODISHA SANJULATA @ SANJUKTA OJHA VS	SATYA NARAYAN MISHRA (4) VS	// NAIKANI-DIHI /132 /2021 ()
109	ABLAPL/0006694/2021	STATE OF ODISHA ANNAPURNA NAYAK VS	SATYA NARAYAN MISHRA (4) VS	// CHANDABALI /144 /2021 ()
110	ABLAPL/0006695/2021	STATE OF ODISHA SHESADEV ROUT VS	SATYA NARAYAN MISHRA (4) VS	// BHANDARIPOKHARI /166 /2021 ()
111	ABLAPL/0006696/2021	STATE OF ODISHA BIMALA KANTA MALIK @ BAULI VS	SATYA NARAYAN MISHRA (4) VS	// KHANTAPADA /464 /2017 ()
112	ABLAPL/0006697/2021	STATE OF ODISHA ASHOK BEHERA VS	SATYA NARAYAN MISHRA (4) VS	// AGARAPADA /117 /2021 ()
113	ABLAPL/0006698/2021	STATE OF ODISHA DEBIPRASANNA BARIK VS STATE OF ODISHA	PRATIK DASH VS	// NAIKANI-DIHI /127 /2021 () //

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114	ABLAPL/0006699/2021	TUNI BIBI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	KAKATAPUR /17 /2021 () //
115	ABLAPL/0006700/2021	SK. ATAHUR RAHEMAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// () //
116	ABLAPL/0006701/2021	PADMINI SWAIN VS STATE OF ODISHA	ADITI HOTA VS	BANTALA /140 /2021 () //
117	ABLAPL/0006702/2021	ALOK KUMAR DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	CHANDABALI /195 /2020 () //
118	ABLAPL/0006703/2021	JAYANTA KUMAR PANDA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JALESWAR /33 /2019 () //
119	ABLAPL/0006704/2021	RAMA PATTANAIK @ PATTNAIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	ANGUL TOWN /189 /2021 () //
120	WPC(OA)/0001155/2017	JAGANNATH MOHANTY VS STATE OF ODISHA	M/S SURYA NARAYAN PATNAIK, U.K. PATNAIK, C.S. PANDA, K.C. PANIGRAHY VS	 () //
121	WPC(OA)/0001859/2017	RANJAN KUMAR DAS VS STATE OF ODISHA	M/S SURYA NARAYAN PATNAIK, U.K. PATNAIK, C.S. PANDA, K.C. PANIGRAHY, S. MOHAPATRA VS	 () //
122	WPC(OA)/0001860/2017	DR. PRAFULLA KUMAR BISOI VS STATE OF ODISHA	M/S SIBA PRASAD PATI VS	// () //
123	WPC(OAC)/0001126/2017	BANAMALI SAMAL VS STATE OF ODISHA	M/S SHASHI BHUSAN JENA, S. BEHERA, C.K. SAHOO VS	// () //
124	WPC(OAC)/0001208/2017	SUSANTA KUMAR PANDA VS STATE OF ODISHA	M/S J.K. MISHRA (2) VS	// () //
125	WPC(OAC)/0001209/2017	BHARAT CHANDRA SAHOO	M/S J.K. MISHRA (2)	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WPC(OAC)/0002671/2017	PRAKASH CHANDRA BISOI	M/S SUBRATA MISHRA, R.K. PRADHAN	//
		VS	VS	0
		STATE O ODISHA		//
127	WPC(OAC)/0002727/2017	UMAKANTA JAYPURIA	M/S ANJAN KUMAR BISWAL, P.K. ROUT	//
		VS	VS	0
		STATE OF ODISHA		//

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MISC CASES FILED on :31/05/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	163/2021 WPC(OAC)/1126/2017	BANAMALI SAMAL-MP	SHASHI BHUSAN JENA
2	280/2021 CMP/304/2021	KD GOLD AND DIAMONDS PRIVATE LIMITED-MP	SAMARENDRA KUMAR MOHANTY
3	545/2021 BLAPL/1656/2021	MANI@PRASHANTA BHUYAN-MP	BIDYADHAR MANASINGH M/S.SOURA CHANDRA M
4	546/2021 BLAPL/4070/2021	DHIREN SWAIN-MP	GOUTAM DAS
5	547/2021 BLAPL/4071/2021	DHIREN SWAIN-MP	GAUTAM DAS
6	548/2021 BLAPL/908/2021	TULU @ TILU @ KARTIKA NAYAK-MP	AMITAV TRIPATHY
7	549/2021 BLAPL/6500/2020	SUSHIL @ SUSIL NAIK-MP	B.S.DASPARIDA
8	550/2021 BLAPL/3393/2021	HARESH RANJAN HOTA-MP	BHABANI SHANKAR DASPARIDA
9	822/2021 CRLMC/1038/2021	GYANA @ GYANENDRA MALIK-MP	S.S.RAY (2)
10	823/2021 CRLMC/1039/2021	KABITA BEHERA-MP	ANANTA NARAYAN PATTANAYAK
11	1092/2021 WA/187/2021	ODISHA LIFT IRRIGATION CORPORATION LTD.-MP	BIGYAN KUMAR SHARMA
12	1093/2021 WA/445/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS
13	1094/2021 WA/445/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS
14	1095/2021 WA/446/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS
15	1096/2021 WA/446/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS
16	7683/2021 WP(C)/17070/2021	SUSHREE SASMITA DAS-MP	SAMEER KUMAR DAS
17	7684/2021 WP(C)/17071/2021	M/S. SHRI KRUPALU STEEL AND CASTINGS-MP	FALGUNI RAJGURU MOHAPATRA
18	7685/2021 WP(C)/17072/2021	PRAFULLA KUMAR SAHU-MP	NIRANJAN BISWAL
19	7686/2021 WP(C)/17073/2021	SAMIR KUMAR ROUT-MP	GOPAL SINHA
20	7687/2021 WP(C)/17074/2021	KAMALAKANTA PARHI-MP	BIRAJA PRASANNA SATAPATHY
21	7688/2021 WP(C)/17076/2021	TARA PRASAD DASH-MP	ALOK KUMAR PANDA
22	7689/2021 WP(C)/17079/2021	SMITA PRAVA NAYAK-MP	BRAJA MOHAN SARANGI
23	7690/2021 WP(C)/6905/2021	SARDA MINES PVT.LTD-MP	SATYA SMRUTI MOHANTY
24	7691/2021 WP(C)/17087/2021	SABITA SAHU-MP	ASIT KUMAR CHAUDHURY
25	7692/2021 WP(C)/17091/2021	MANJAYA DHARUA-MP	BHOJARAJ SETH
26	7693/2021	BHAGABATI SINGH-MP	B.K.PARIDA

27	WP(C)/17093/2021 7694/2021	SABITRI PATRA-MP	SADASIVA PATRA 1
28	WP(C)/17095/2021 7695/2021	KAMAL LOCHAN PUJARI-MP	M.PRATAP @ P.K.MOHAPATRA
29	WP(C)/17096/2021 250/2021 CONTC/1862/2021	GADADHAR DIXIT-MP	SUVASHISH PATTANAİK